

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART I SECTION I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 39 (RE)/1997-2002

NEW DELHI, DATED THE 15th September, 1998.

In exercise of the powers conferred under Paragraph 4.11

of the Export & Import Policy, 1997-2002, the Director General
of

Foreign Trade hereby makes the following amendments in
Schedule 2 Appendix 1 of the Book Titled, " ITC(HS)
Classification of Export & Import Items 1997-2002."

2. The description of the item as at Sl. No. 38

incorporated vide Public Notice No. 36(RE)/1997-2002 dated
2nd

September, 1998 shall be amended to read as under:-

38. Mulberry Silk Waste Exports allowed only

Not Carded or Combed against a valid

registration certificate
issued in this regard by
the Member Secretary,
Central Silk Board or his
authorised representatives.

3. This issues in the Public interest.

Sd/-

(N. L. LAKHANPAL)

Director General of Foreign Trade

Copy to all concerned

By Orders etc.

(S. K. SAMAL)

Dy. Director General of Foreign Trade

(Issued from file No. 01/91/162/417/AM99/PC.III)

→